

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**SHRI JYOTI KUMAR TRIPATHI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/116/KOB/2024 in CP(IB)/01/KOB/2021
SECTION	SEC. 31 (4) IBC.
NAME OF PARTIES	M/S BUILDWELL SUCCESSFUL RESOLUTION APPLICANT (SRA) IN THE MATTER OF M/S NUCLEUS PREMIUM PROPERTIES PRIVATE LIMITED AND DILEEP K P
PETITIONERS ADVOCATE/ PROFESSIONAL	NR KRISHNANUNNI
RESPONDENTS ADVOCATE/ PROFESSIONAL	

29 April 2024

O R D E R

IA(IBC)/116/KOB/2024 in CP(IB)/01/KOB/2021

Learned Authorised representative, Mr. N R Krishnanunni appears on behalf of the Applicants through virtual mode and seeks time to serve the amended copy of the IA(IBC)/116/KOB/2024 on the Sub-Registrar, Edappally, Kochi (R2). Sub-Registrar, Edappally, Kochi (R2) is at liberty to file reply affidavit, if any within a period of 2 weeks, after serving copy of the same on Counsel appearing for the other side.

List this matter for further consideration on **07.06.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**